

(2022) 08 MAN CK 0043
In the Manipur High Court
Case No : Writ Petition (C) No. 129 Of 2015

Kakangam

APPELLANT

Vs

State Of Manipur

RESPONDENT

Date of Decision : 24-08-2022

Acts Referred:

Citation : (2022) 08 MAN CK 0043

Hon'ble Judges : Ahanthem Bimol Singh, J

Bench : Single Bench

Advocate : I. Somorjit, Ph. Satyajit

Judgement

Ahanthem Bimol Singh, J

Mr. I. Somorjit, learned counsel appearing for the respondent No. 4 seeks three weeks' further time as a last chance for filing counter affidavit on behalf of the newly impleaded respondent No. 4. This prayer is vehemently objected to by Mr. Ph. Satyajit, learned counsel appearing for the petitioner on the ground that already reasonable time has been granted to the respondent No. 4 for filing counter affidavit.

Be that as it may, in the interest of justice, one last chance is given to the respondent No. 4 for filing counter affidavit.

List this case again on 16th September, 2022.

It is made clear that, no further time will be granted after the next date for filing counter affidavit on behalf of the respondent No. 4.